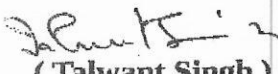


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS : DELHI

CIRCULAR

All the Judicial Officers posted at this complex are requested to get an inventory of the furniture articles, fixtures and fittings lying in their respective court rooms including its associated chamber & Ahlmad room prepared after physical inspection of the same. Accordingly, all the Branch Incharges are also directed to prepare the inventory of furniture articles lying in their respective branches. In case any article requires replacement or repair and in case more articles are required, same may be mentioned in the report.

The aforesaid inventory of the furniture articles should be sent to the Caretaking Branch, Central district, Tis Hazari Courts by 4th July, 2018.

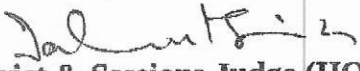

(Talwant Singh)
District & Sessions Judge (HQs)
Delhi

No. 39860 - 40110 /CTB(Central)/2018

Dated : 8-6-18

Copy forwarded to :-

1. All the Ld. Judicial Officers posted at Tis Hazari Courts, Delhi.
2. The Ld. Administrative Civil Judge, Central District, THC is hereby requested to get a consolidated list of the furniture articles, fitting and fixtures prepared on the basis of inventories received from all the courts & branches and submit the consolidated list to the undersigned. Action be initiated on requests received from Courts for repair/replacement or on additional requirement.
3. All the Branch Incharges posted at Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi